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Title: Need to provide social security to the workers engaged in unorganized sectors in the country.

SHRI RABINDRA KUMAR JENA (BALASORE): Thank you Madam Speaker for allowing me to raise an issue on the floor of the House which affects almost half of the population of our country with regard to safety, security and more particularly, the social security of the work force who are in the unorganized sector.

Madam Speaker, we have almost 47 crore workforce in our country out of which about 40 crore are in the unorganized sector and this 40 crore workforce in the unorganized sector contributes to 60 per cent of our GDP but the unfortunate part is that a country like ours, where the workforce is contributing to 60 per cent of the GDP, hardly we are spending less than 2 per cent of our GDP for their safety and social security. In countries like USA, the spending is to the extent of 15 per cent of the GDP and in European Union, it is 30 per cent.

Madam Speaker, when the hon. Prime Minister took this office, he has repeatedly voiced his concern for this segment of society. The Government has also said it in various fora. While they have said that, there is no visible impact which has been reflected in the budgetary provision.

Madam Speaker, I will take the case of Odisha. The hon. Chief Minister of Odisha Shri Naveen Patnaik has taken a historic step in tackling the issue and gave several measures to tackle the issue of unorganized workforce.

Very recently, International Labour Organization has taken cognizance of it and has said that we must follow the Odisha model and they are working and trying to propagate to the whole country and to the entire world.

In this context, I would urge upon the hon. Prime Minister and also Government of India to take cognizance of this and see that the social security measures on the model of Odisha be adopted and at least 4 per cent of the GDP must be made as the provision for the social security and the States must be compensated as a matching contribution from the Centre for social security of the unorganized work force. Thank you Madam.

HON. SPEAKER:

Dr. Kirit P. Solanki and

Ravindra Kumar Pandey are permitted to associate with the issue raised by Shri Rabindra Kumar Jena.